

(ii) In cases, where the 'amount standing to the credit of the deceased member' falls short of Rs. 500 by any sum, the Provident Fund Commissioner will pay that sum from this fund to his nominee(s)|her(s).

## 2. Family Pension Scheme—

On the analogy of the Family Pension Scheme for Central Government employees it is proposed to provide for a minimum family pension of Rs. 25 per month to be paid to the widow|minor children of the members of the Employees' and Coal Mines Provident Funds who die prematurely.

## 3. Retirement Pension

The principles are yet to be determined.

### Exodus of Indians from Burma

\*1190. { Shri P. C. Borooah:  
Dr. L. M. Singhvi:  
Shri Ram Harkh Yadav:  
Shri Murli Manohar:  
Shri Vishwa Nath Pandey:  
Shri Muthiah:  
Shri Onkar Lal Berwa:  
Shri Rananjai Singh:  
Shri Hukam Chand  
Kachhavalya:  
Shri Prakash Vir Shastri:  
Shri Bade:  
Shri M. Rampure:  
Shri D. D. Mantri:  
Shri Koya:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that exodus of Indians from Burma into India continues unabated.

(b) if so, the number of Indians who have arrived since the beginning of 1964; and

(c) the facilities being afforded by Government for their repatriation and rehabilitation?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) The number of Indians coming from Burma is on the increase.

(b) About 7,000 Indians have left Burma since the beginning of this year.

(c) Customs formalities have been liberalized. Arrangements have been decided upon to provide steamer ferry services from about the middle of July between the ports of Rangoon and Madras. IAC is also considering increasing the frequency of its flights between Rangoon and Calcutta. Government are aware that the repatriates may have to be assisted in the matter of their rehabilitation and have addressed communications to certain State Governments in this connection.

### Commandant of Pakistani Guerilla Force

\*1191. { Shri Hari Vishnu Kamath:  
Shri Onkar Lal Berwa:  
Shri Prakash Vir Shastri:  
Shri Bade:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 909 on the 6th April, 1964 and state:

(a) whether Government have ascertained the identity of the Commandant of Pakistani Guerilla Force;

(b) whether he is related to one of the Union Cabinet Ministers; and

(c) if so, how?

**The Minister of Defence (Shri Y. B. Chavan):** (a) While it is understood that selected Pakistanis are being imparted guerilla training, as far as Government are aware, there is no force designated as the "Pakistani Guerilla Force". There are, however, a number of organisations outside the Army known as the Mujahids and the Ansars. Recruitment and training of Mujahids are arranged at local levels by local stations